

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 15.10.2019 (TUESDAY)
COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 209 of 2019	Keerti Anurag Investments Pvt. Ltd. & Ors. Vs. Sai Anupama Agencies Pvt. Ltd. & Ors.	Sourabh Gupta	Yogesh Kumar Jagia-R1&2

For Admission (After Notice)

2.	Comp. App. (AT) No. 124 of 2019	Flipkart Logistics Pvt Ltd & Ors. Vs. Regional Director & Ors.	Prikal K. Arjun	Sushma Singh
3.	Comp. App (AT) No. 191 of 2019	D. Aravindakshan. Vs. Agastya Bio Pharm India Ltd & Ors.	D.Aravindakshan	K.S. mahadevan

For Hearing (Part Heard)

4.	Comp. App. (AT) No. 169 of 2018	BS Limited Vs. Registrar of Companies & Ors.	Milan Singh Negi	Raghvendra Singh-R3
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For Hearing

5.	Comp. App. (AT) (Ins) No. 220 of 2018	Marvel Business Pvt. Ltd. Vs. J.R. Organics Ltd.	Nipun Singh	Abhishek Anand
6.	Comp. App. (AT) No. 58 of 2019	Late Devraj Dhanram Represented by his Legal representatives: Mrs.Geetha devraj & Ors. Vs. Firebricks & Potteries Pvt. Ltd. & Ors.	Balaji Srinivasan	A Murali (R1-5), Goutham Shivshankar (R9), Vishakha Gupta (R-11), Abhijit Atur (R6-8, 10)
7.	Comp. App (AT) No. 177 of 2019	Calcutta Rubber Factory Pvt. Ltd. & Ors. Vs. Registrar of Companies, Delhi & Haryana.	Ashish Middha	Rajpal Singh

12:00 Noon

For Hearing

8.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16
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By Order

**-sd/-
Registrar**